

**High Court of Jammu and Kashmir at Srinagar.**

Order

No: 533

Dated: 26/7/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

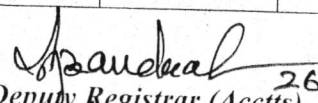
S. No	Name of the court	Rs. In lacs.							
		001 Salary	002 T.E.	007 O.E.	014 POL	008 Elect Charges.	043 Uniform	054 Furniture and furnishings	641-Pensionary Charges (NPS)
1	Pr. D&S Judge, Samba.	---	---	0.15	0.15	---	---	---	---
2	Pr. D&S Judge, Ganderbal.	10.00	---	---	---	---	---	---	---
3	Pr. D&S Judge, Pulwama.	---	---	0.10	---	---	---	---	---
4	Addl. Distt. Judge (Matrimonial Cases) Jammu	15.00	---	0.15	0.15	---	---	---	0.15
5	4 <sup>th</sup> Addl. D&S Judge, Srinagar.	10.00	---	0.15	0.15	---	---	---	---
6	C.J.M. Poonch	---	---	0.10	0.10	---	---	---	0.30
7	Sub Judge, Vailoo.	---	0.10	0.10	0.15	---	---	---	---
8	Sub Judge, Rannagar.	10.00	0.20	---	---	0.095	0.30	---	0.30
9	Sub Judge, Surankote.	---	0.50	0.10	0.15	---	---	---	0.20
10	Municipal Magistrate, Srinagar.	---	---	---	---	---	---	---	0.30
11	Spl. Mob. Mag. Anantnag.	---	---	---	---	---	---	---	0.20
12	P&T Mag. Jammu	---	---	---	---	---	---	---	0.30
13	Munsiff, Tral.	---	---	---	---	0.25	---	---	---
14	Munsiff, Mahanpur.	5.00	---	0.10	---	---	---	---	0.20
15	Munsiff, Shangus	---	---	0.10	---	---	---	0.30	---
16	Munsiff, Jammu	---	---	0.10	0.10	---	---	---	---
17	Munsiff, Gool.	10.00	0.15	0.10	0.10	0.20	---	---	0.20
18	Munsiff, Pulwama.	---	---	---	---	---	---	0.30	---
19	Munsiff, Gurez.	---	---	---	---	---	---	---	0.30
20	Munsiff, Kupwara.	---	0.10	0.10	0.10	---	---	---	---
21	Munsiff, Kishtwar.	---	0.30	0.10	0.15	---	---	---	---
22	Munsiff, Anantnag.	---	0.20	---	---	---	---	0.30	---
23	Addl. Mob. Mag. Surankote.	10.00	---	0.10	0.10	---	---	---	0.30
24	Addl. Mob Mag. Kishtwar.	---	0.10	0.10	---	---	---	---	---
25	Addl. Mob. Mag. R.S.Pura.	10.00	0.15	0.15	0.15	---	---	---	0.20
26	Distt. Mob. Mag.(Tr) Udhampur.	---	---	---	0.10	0.15	---	---	0.40
27	Distt. Mob. Mag.(Tr) Sopore.	---	0.30	0.15	0.15	---	---	0.30	0.30

By Order.

No: 19661-708/AC Dated: 26/7/2018

Copy to the:-

- 1-3 Pr. D&S Judge, Samba/Ganderbal/Pulwama.
4. Addl. Distt. Judge (Matrimonial Cases) Jammu.
- 5.. 4<sup>th</sup> Addl. D&S Judge, Srinagar.

  
 Deputy Registrar (Accts) 26/7  
